

**GOVERNMENT OF INDIA  
MINISTRY OF DRINKING WATER & SANITATION**

**LOK SABHA  
UNSTARRED QUESTION NO.2472  
TO BE ANSWERED ON 16.03.2017**

**Water Treatment Plants**

†2472. **SHRI NARANBHAI KACHHADIYA:**  
**SHRI R. GOPALAKRISHNAN:**

Will the Minister of DRINKING WATER AND SANITATION be pleased to state?

- (a) whether the Government has set up water treatment/purification plants all over the country to serve treated drinking water to all particularly to the people living in small villages/habitations;
- (b) if so, the details and number of water treatment plants set up in the country and the number of people/villages covered under each of such water treatment/purification plants;
- (c) the funds allocated/released and utilized during each of the last three years and the current year;
- (d) whether any proposal for setting up of water treatment/purification plants is under consideration of the Government in respect of Gujarat; and
- (e) if so, the details thereof and the reaction of the Government thereto?

**ANSWER  
MINISTER OF STATE  
IN THE MINISTRY OF DRINKING WATER & SANITATION  
(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

(a) Rural drinking Water supply is a State subject. The Ministry of Drinking Water and Sanitation assists the States technically and financially in providing safe drinking water through the centrally sponsored National Rural Drinking Water Programme. Upto 67% of funds provided to the States under NRDWP can be utilized for coverage and tackling water quality problems with priority to arsenic and fluoride affected habitation. Further, 5% of the NRDWP funds are earmarked for Water Quality and allocated to those States with habitations affected by excess chemical contamination and with high priority districts affected by Japanese Encephalitis/Acute Encephalitis Syndrome.

The Ministry has informed all the States to commission surface water based piped water supply schemes in all water quality affected habitations as a long term sustainable solution, which include conventional water treatment plants. However, since commissioning of Piped Water Supply projects may take 3-5 years and the rural people cannot be put to risk of consuming contaminated water during this period, all States have been advised to install community water purification plants. As a short term immediate measure for providing 8-10 lpcd (litre per capita per day) of safe

water for drinking and cooking purpose only. On recommendation of NITI Aayog, the Government of India had released Rs 800 crore in March' 2016 to provide community water purification plants in all remaining arsenic and fluoride affected habitations. In addition, funds to the tune of Rs.100 Crore each are also provided for tackling arsenic and fluoride problems in West Bengal and Rajasthan respectively for the last mile connectivity in commissioning surface water based piped water supply schemes.

(b) State-wise number of Community Water Purification Plants installed and number of habitation covered with population, as reported by the States into the Integrated Management Information System (IMIS) of the Ministry as on 10<sup>th</sup> March, 2017 is at **Annexure-I.**

(c) State-wise fund allotted, released and expenditure under NRDWP for the last 3 years i.e. 2013-14, 2014-15 , 2015-16 and during 2016-17 till 14<sup>th</sup> March, 2017 is at **Annexure- II.**

(d) No proposals for setting up of water treatment / purification plants is under consideration in the Ministry in respect of Gujarat State.

(e) Doesn't arise.

**Annexure-I : referred in the reply to Lok Sabha Unstarred Question No. 2472 due  
for reply on 16/03/2017**

**State-wise number of Community Water Purification Plants installed and number of  
habitation covered with population, as reported by the States into the Integrated  
Management Information System (IMIS) of the Ministry as on 10<sup>th</sup> March, 2017**

S. No.	Name of the State	Community Water Purification Plants							
		Reverse Osmosis (RO)	Adsorption	Solar electrolytic defluoridation	Ion Exchange	Nano Technology	Electric Defluoridation plant	No of Habitations	Population in these Habitations
1	ANDAMAN and NICOBAR	0	0	0	0	0	0	0	0
2	ANDHRA PRADESH	212	0	0	0	44	0	163	120774
3	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0
4	ASSAM	0	0	0	0	96	0	96	49297
5	BIHAR	20	33	210	0	0	1	309	271237
6	CHATTISGARH	35	1	0	6	0	25	61	38028
7	GOA	0	0	0	0	0	0	0	0
8	GUJARAT	0	0	0	0	0	0	0	0
9	HARYANA	0	0	0	0	0	0	0	0
10	HIMACHAL PRADESH	0	0	0	0	0	0	0	0
11	JAMMU AND KASHMIR	0	0	0	0	0	0	0	0
12	JHARKHAND	0	0	13	0	48	0	52	36137
13	KARNATAKA	7076	2	0	1	1	2	6614	9323811
14	KERALA	0	0	0	0	0	0	0	0
15	MADHYA PRADESH	0	0	1	0	0	0	1	127
16	MAHARASHTRA	0	0	0	0	0	0	0	0
17	MANIPUR	0	0	0	0	0	0	0	0
18	MEGHALAYA	0	0	0	0	0	0	0	0
19	MIZORAM	0	0	0	0	0	0	0	0
20	NAGALAND	0	0	0	0	0	0	0	0
21	ODISHA	0	0	0	24	0	20	39	20650
22	PUDUCHERRY	0	0	0	0	0	0	0	0
23	PUNJAB	258	0	0	0	89	0	323	441617
24	RAJASTHAN	418	0	523	0	1	1	1199	1383169
25	SIKKIM	0	0	0	0	0	0	0	0
26	TAMIL NADU	0	0	0	0	0	0	0	0
27	TELANGANA	0	0	0	0	0	0	0	0
28	TRIPURA	0	0	0	0	0	0	0	0
29	UTTAR PRADESH	0	15	0	0	0	0	137	156069
30	UTTARAKHAND	0	0	0	0	0	0	0	0
31	WEST BENGAL	8	0	0	0	47	0	651	1119250
<b>Total</b>		<b>8027</b>	<b>51</b>	<b>747</b>	<b>31</b>	<b>326</b>	<b>49</b>	<b>9645</b>	<b>12960166</b>

**Annexure-II : referred in the reply to Lok Sabha Unstarred Question No. 2472 due for reply on 16/03/2017**  
**State-wise fund allotted, released and expenditure under NRDWP for the last 3 years and current year as on 14<sup>th</sup> March 2017**

Annexure - II																	
State wise Financial Status under NRDWP																	
S. No.	Name of the State / UT	Fin. Year - 2013-14				Fin. Year 2014-15				Fin. Year 2015-16				Fin. Year 2016-17 as on 14.3.2017			
		Opening Balance as on 1.4.2013	Allocation	Release	Exp.	Opening Balance as on 1.4.2014	Allocation	Release	Exp.	Opening Balance as on 1.4.2015	Allocation	Release	Exp.	Opening Balance as on 1.4.2016	Allocation	Release upto 14/03/2017	Exp.
1	Andaman And Nicobar	0.78	1.04	0.09	0.64	0.28	0.86	0.81	0.43	0.67	0.38	0.16	0	0.83	0.45	0.22	0
2	Andhra Pradesh	113.62	635.44	631.52	662.4	82.74	372.43	377.78	427.08	33.44	156.69	170.05	190.6	14.51	181.02	172.56	121.02
3	Arunachal Pradesh	17.99	218.23	237.32	230.97	25.77	87.21	109.83	119.5	16.09	58.08	65.4	66.23	15.26	101.39	100.5	51.37
4	Assam	199.82	470	524.97	635.18	92.7	501.1	585.32	586.88	92.64	268.26	284.11	216.2	160.83	402.15	346.5	152.38
5	Bihar	217.82	432.38	348.94	307.43	259.33	441.07	399.11	381.9	276.54	229.6	202.73	295.38	183.89	314.97	299.11	345.15
6	Chattisgarh	67.61	136.13	135.2	172.38	31.56	159.08	150.74	173.08	12.05	63.69	60.83	64.64	8.24	70.65	65.49	50.27
7	Goa	5.95	5.5	0	2.22	3.73	4.61	0	0	3.73	2.08	1.66	0	5.39	2.44	1.19	3.35
8	Gujarat	247.13	533.73	515.07	627.95	134.24	509.48	405.58	491.44	48.38	240.13	238.91	274.78	12.5	281.14	276.42	197.56
9	Haryana	85.59	229.46	229.52	301.15	13.96	218.09	277.98	228.82	63.13	97.65	122.65	150.74	35.19	114.71	111.01	57.76
10	Himachal Pradesh	67.78	150.51	130.81	153.33	45.27	131.84	120.89	120.18	45.97	65.2	64.38	69.88	40.48	69.65	63.31	55.98
11	Jammu And Kashmir	141.95	462.43	414.82	499.79	59.11	461.33	474.41	458.03	75.49	199.4	192.12	222.16	45.44	233.29	225.14	100.99
12	Jharkhand	122.36	172.85	253.28	277.96	102.26	169.86	175.18	206.88	89.26	126.85	132.09	133.7	99.65	115.86	98.13	125.47
13	Karnataka	256.64	868.76	897.29	928.81	237.76	623.2	563.91	622.37	179.31	307.62	278.08	366.68	90.71	360.07	331.34	174.52
14	Kerala	93.31	155.58	212.04	265.1	40.87	115.59	124.1	131.86	33.11	52.78	48.05	64.45	16.71	62.54	57.22	29.97
15	Madhya Pradesh	143	404.81	474.95	483.98	133.97	397.18	440.18	399.94	174.38	181.76	193.73	387.62	8.93	213.87	199.96	149.17
16	Maharashtra	553.97	788.48	690.27	657.46	587.39	780.06	748.23	901.96	433.66	344.16	330.88	584	180.69	413.57	380.04	279.46
17	Manipur	28.66	58.75	55.3	57.17	27.09	90.35	88.54	92.25	23.38	28.98	27.92	43.44	7.87	41.83	40.61	18.66
18	Meghalaya	34.12	92.18	103.4	114.81	22.89	59.61	69.5	81.02	11.6	30.52	31.24	30.92	12.2	42.02	40.42	25.85
19	Mizoram	24.78	38.41	44.89	33.37	36.3	42.43	34.5	39.81	30.99	17.71	17.32	23.16	25.15	25.33	24.49	9.14
20	Nagaland	3.69	61.31	61.07	52.38	12.38	108.19	101.44	86.45	27.37	39.27	38.53	61.9	4.25	37.93	36.84	14.28
21	Odisha	67.61	244.25	317.07	288.08	106.02	205.69	230.67	257.29	87.41	96.9	103.19	150.64	39.96	114.99	106.73	69.74
22	Puducherry	0.88	1.59	0.06	0	0.94	1.62	0	0	0.98	0.74	0	0	0.98	0.86	0.29	0
23	Punjab	26.04	96.89	147.95	159.05	14.94	93.88	97.38	90.23	22.1	39.77	42.79	36.57	28.31	46.02	45.79	48.15
24	Rajasthan	389.85	1231.05	1332.49	1572.96	199.22	1194.46	1304.64	1386.79	117.07	547.17	526.75	480.21	163.61	1114.56	1063.56	293.59
25	Sikkim	44.95	16.88	26.56	71.25	1.31	30.38	31.7	32.03	0.98	10.64	12.05	12.49	0.54	14.77	14.42	5.92
26	Tamil Nadu	185.44	304.63	387.11	527.57	44.97	367.36	382.46	432.39	5.48	169.5	182.35	164.85	27.49	157.6	155.19	129.51
27	Telangana	-	-	-	-	0	200.65	212.24	189.25	22.99	88.77	97.71	106.42	16.72	117.03	113.14	93.65
28	Tripura	6.27	59.29	89.93	94.19	3.4	62.06	68.31	64.81	8.18	28.07	31.68	39.97	0.8	39.48	38.26	24.41
29	Uttar Pradesh	539.18	923.18	804.92	858.5	485.61	1006.43	1073.22	1146.18	412.65	477.69	490.31	690.46	272.38	653.77	575.24	283.1
30	Uttarakhand	174.27	159.66	87.61	138.59	124.32	135.01	111.48	152.94	82.87	63.57	60.06	98.91	44.01	90.87	68.33	58.03
31	West Bengal	398.59	490.63	485.83	757.11	143.68	436.53	431.09	480.72	96.94	199.68	216.85	288.75	25.49	438.91	437.55	349.11
	<b>Total</b>	<b>4259.65</b>	<b>9444.03</b>	<b>9640.28</b>	<b>10931.78</b>	<b>3074.01</b>	<b>9007.64</b>	<b>9191.22</b>	<b>9782.51</b>	<b>2528.84</b>	<b>4233.31</b>	<b>4264.58</b>	<b>5315.75</b>	<b>1589.01</b>	<b>5873.74</b>	<b>5489</b>	<b>3317.56</b>

